IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.4370 of 2020

Sagir Ansari ... ... **Petitioner**

Versus

The State of Jharkhand ... ... **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Kaushik Sarkel, Adv.
For the State : Mr. Satish Kumar Keshri, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

02/11.09.2020: Call for the status report regarding stage of the trial and expected time to be consumed in conclusion of the trial and put up this case after receipt of the same.

(Rajesh Kumar, J.)

Amar/-